

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3275  
ANSWERED ON:11.02.2014  
PROCUREMENT OF COPRA BY NAFED  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether it is a fact that the National Agricultural Cooperative Marketing Federation of India (NAFED) has not procured copra that is lying idle in store houses in Calicut, Mangalore and Lakshadweep;
- (b) if so, the reasons therefor;
- (c) whether the Lakshadweep Administration has not explored the possibility of selling the copra to private companies who are ready to purchase the same before the copra gets perished;
- (d) if so, the details thereof; and
- (e) the time by which NAFED is likely to procure from warehouses and make payment to the farmers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) to (e): During 2013 season, NAFED was the Central Nodal Agency and Lakshadweep Cooperative Marketing Federation Limited(LCMF) was the State Level Supporter(SLS) of NAFED designated by UT Administration of Lakshadweep for procurement of copra under Price Support Scheme(PSS).

NAFED has reported that LCMF deposited only 457.80 MT copra with NAFED leaving a balance of 314.869 MT despite its repeated request to do so. The Government has advised NAFED to sort out the matter with the State Level Agencies and ensure prompt and appropriate payment to farmers. NAFED has already released MSP value of quantity deposited by LCMF with Calicut and Bangalore branches. Further, possibility of non- procured stock of copra laying idle in store houses may not arise because the price of Copra is ruling above Market Support Price(MSP).